

NOTICE

Date of Publication :19-Mar-2021 Last Date: 08-Apr-2021

Applicants are requested to collect following Certified Copies on or before last date 08-Apr-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

| Sr. No. | Application No. (U/O-YEAR NUMBER) | Name of Applicant                            | Proceeding No. (C.R.No/Dept.) | Deficit Charges, if any (Rs.) |
|---------|-----------------------------------|--|-------------------------------|-------------------------------|
| 1       | U-201806589                       | Diamondwala & Co. Adv for Defendant          | 2651-2013 (3)                 |                               |
| 2       | U-201907510                       | Adv. Anand Mishra for Plaintiff              | 351-2016 (3)                  |                               |
| 3       | U-201908417                       | Adv. Ansari Asggar Kalim for Plaintiff       | 10316-2019-STAMP NO. (8)      |                               |
| 4       | U-201909638                       | M/s. Ghaswala & Associates Adv for Plaintiff | 243-2018 (40)                 |                               |
| 5       | U-202000230                       | M/s. Markand Gandhi & Co. Adv. for Plaintiff | 1292-2016-SUMMARY SUIT (40)   |                               |
| 6       | U-202000405                       | Adv. Rajesh Kanojia                          | 879-2016 (3)                  |                               |
| 7       | U-202000849                       | Hemant P. Ghadigaonkar Adv. for Def.         | 1273-2016 (3)                 |                               |
| 8       | U-202001615                       | G. B. Bhatt Adv. for Plaintiff               | 3205-2014 (8)                 |                               |
| 9       | U-202001639                       | S. R. Shetty Adv. for Plaintiff              | 7125-2006 (14)                |                               |
| 10      | U-202001912                       | Sunil B. Gole Adv. for Plaintiff             | 4915-2010 (14)                |                               |
| 11      | U-202001945                       | S. R. Shetty Adv. for Plaintiff              | 5453-2007 (14)                |                               |
| 12      | U-202002236                       | Ashish T. Suryavanshi Adv. for Def.          | 337-2019-SUMMARY SUIT (59)    |                               |
| 13      | U-202002237                       | Ashish T. Suryavanshi Adv. for Def.          | 342-2019-SUMMARY SUIT (59)    |                               |
| 14      | U-202002278                       | S. R. Shetty Adv. for Plaintiff              | 4506-2010 (Record Dept.)      |                               |
| 15      | U-202002334                       | Adv. Bimala P. Chaunal                       | 450-2019-SUMMARY SUIT (59)    |                               |

NOTICE

Date of Publication :19-Mar-2021 Last Date: 08-Apr-2021

Applicants are requested to collect following Certified Copies on or before last date 08-Apr-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

| Sr. No. | Application No. (U/O-YEAR NUMBER) | Name of Applicant                               | Proceeding No. (C.R.No/Dept.)           | Deficit Charges, if any (Rs.) |
|---------|-----------------------------------|---|---|-------------------------------|
| 16      | U-202002360                       | Sandeep Pathak Adv. for Def.                    | 469-2017 (59)                           |                               |
| 17      | U-202002467                       | Surenkumar B. Shetty Adv. for Def.              | 2926-2019 (3)                           |                               |
| 18      | U-202002504                       | Suraj S. Kudalkar Adv. for Plaintiff            | 271-2014 (8)                            |                               |
| 19      | U-202002505                       | Suraj S. Kudalkar Adv. for Plaintiff            | 272-2014 (8)                            |                               |
| 20      | U-202002615                       | Mhatre & Associates Adv. for Def.               | 640-2017-SUMMARY SUIT (59)              |                               |
| 21      | U-202002684                       | Gajanan D. Shinde Adv. for Plaintiff            | 2880-2019 (3)                           |                               |
| 22      | U-202002736                       | S. R. Shetty Adv. for Plaintiff                 | 7351-2006-SUMMARY SUIT ( Record Dept. ) |                               |
| 23      | U-202002805                       | Shamsher Kalla Ram Sonkar (Plaintiff in person) | 567-2017 (8)                            |                               |
| 24      | U-202002837                       | Adv. V. T. Dubey for Plaintiff                  | 482-2016 (8)                            |                               |
| 25      | U-202002918                       | Prasad Suresh Rane Adv. for Def.                | 4741-2007 (60)                          |                               |
| 26      | U-202100414                       | Ms. Eventa A. Gonsalves                         | 68-2020-MHP (17)                        |                               |
| 27      | U-202100868                       | Malka sayyed                                    | 1013-2011 (12)                          |                               |
| 28      | U-202101307                       | Balbhim Patil                                   | 2844-2016 (3)                           |                               |
| 29      | U-202101545                       | L. K. Tripathi                                  | 4772-2009 (4)                           |                               |
| 30      | U-202101571                       | Yunus B. Qusashi                                | 3452-2014 (11)                          |                               |

**NOTICE**

**Date of Publication :19-Mar-2021 Last Date: 08-Apr-2021**

Applicants are requested to collect following Certified Copies on or before last date 08-Apr-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

| Sr. No. | Application No. (U/O-YEAR NUMBER) | Name of Applicant                       | Proceeding No. (C.R.No/Dept.)   | Deficit Charges, if any (Rs.) |
|---------|-----------------------------------|---|---------------------------------|-------------------------------|
| 31      | U-202101577                       | J Nishar & Co.                          | 171-2019-COMMERCIAL SUIT ( 32 ) |                               |
| 32      | U-202101579                       | J Nishar & Co.                          | 170-2019-COMMERCIAL SUIT ( 32 ) |                               |
| 33      | U-202101621                       | Adv. Bhuta & Associates                 | 109-2019-COMMERCIAL SUIT ( 14 ) |                               |
| 34      | U-202101622                       | Adv. Bhuta & Associates                 | 121-2019-COMMERCIAL SUIT ( 14 ) |                               |
| 35      | U-202101664                       | Punjab National Bank                    | 8247-2002 ( Record Dept. )      |                               |
| 36      | U-202101676                       | S. V. Pandey                            | 3096-2012 ( 29 )                |                               |
| 37      | U-202101697                       | Jagdeep J. Talekar                      | 4682-2011-SUMMARY SUIT ( 59 )   |                               |
| 38      | U-202101735                       | Adv. Santosh U. Bansode                 | 2884-2016 ( 7 )                 |                               |
| 39      | U-202101753                       | Mulla & Mulla and Craigie Blunt & Caroe | 248-2016-MISC.APPLN.-CIV ( 20 ) |                               |
| 40      | U-202101779                       | Jitesh Mundhwa                          | 1547-2016 ( Record Dept. )      |                               |
| 41      | U-202101782                       | A.S.Pai                                 | 3022-2012 ( 12 )                |                               |
| 42      | U-202101787                       | Arund Taral                             | 119-2019-COMMERCIAL SUIT ( 31 ) |                               |
| 43      | U-202101790                       | N.G.Korekar                             | 8929-1992 ( 14 )                |                               |
| 44      | U-202101797                       | N. Jagtap                               | 2633-2018 ( 20 )                |                               |
| 45      | U-202101799                       | S.K.Paranjape                           | 12-2017-REVIEW PETN. ( 20 )     |                               |

**NOTICE**

**Date of Publication :19-Mar-2021 Last Date: 08-Apr-2021**

Applicants are requested to collect following Certified Copies on or before last date 08-Apr-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

| Sr. No. | Application No. (U/O-YEAR NUMBER) | Name of Applicant                            | Proceeding No. (C.R.No/Dept.) | Deficit Charges, if any (Rs.) |
|---------|-----------------------------------|--|-------------------------------|-------------------------------|
| 46      | O-201901004                       | Navinchandra P. Kothari (Plaintiff)          | 854-2015 (8)                  |                               |
| 47      | O-201904059                       | H. K. Menghant Adv. for Plaintiff            | 844-2015-SUMMARY SUIT (40)    |                               |
| 48      | O-201904084                       | Yogesh K deshpane                            | 6788-2005 (3)                 |                               |
| 49      | O-202000227                       | Sudhakar G. Lakhani Adv. for Plaintiff       | 34-2018-SUMMARY SUIT (59)     |                               |
| 50      | O-202000390                       | Sudhakar G. Lakhani Adv. for Plaintiff       | 753-2019-SUMMARY SUIT (59)    |                               |
| 51      | O-202000391                       | Sudhakar G. Lakhani Adv. for Plaintiff       | 756-2019-SUMMARY SUIT (59)    |                               |
| 52      | O-202000909                       | Balbheem Patil Adv. for Plaintiff            | 1012-2019-SUMMARY SUIT (59)   |                               |
| 53      | O-202000910                       | Balbheem Patil Adv. for Plaintiff            | 996-2019-SUMMARY SUIT (59)    |                               |
| 54      | O-202000975                       | Yatin R. Shah Adv. for Def.                  | 2126-2020-STAMP NO. (3)       |                               |
| 55      | O-202001034                       | Navin R. Patel Adv. for Plaintiff            | 667-2017-SUMMARY SUIT (59)    |                               |
| 56      | O-202001150                       | Narayan Charipalli Adv. for Plaintiff        | 103-2019-SUMMARY SUIT (59)    |                               |
| 57      | O-202001151                       | Narayan Charipalli Adv. for Plaintiff        | 102-2019-SUMMARY SUIT (59)    |                               |
| 58      | O-202001168                       | Benny Joseph Law Offices (Adv for Plaintiff) | 4741-2007-SUMMARY SUIT (60)   |                               |
| 59      | O-202100231                       | Singhi & Co.                                 | 2072-2015 (20)                |                               |
| 60      | O-202100331                       | Adv. Madhukar Mulay                          | 390-2020-COMMERCIAL SUIT (31) |                               |

NOTICE

Date of Publication :19-Mar-2021 Last Date: 08-Apr-2021

Applicants are requested to collect following Certified Copies on or before last date 08-Apr-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

| Sr. No. | Application No. (U/O-YEAR NUMBER) | Name of Applicant                 | Proceeding No. (C.R.No/Dept.) | Deficit Charges, if any (Rs.) |
|---------|-----------------------------------|-----------------------------------|-------------------------------|-------------------------------|
| 61      | O-202100332                       | Adv. Madhukar Mulay               | 382-2020-COMMERCIAL SUIT (31) |                               |
| 62      | O-202100336                       | Mr. Ramesh Jain & Mrs. Kusum Jain | 1132-2019 (28)                |                               |
| 63      | O-202100383                       | Mr. Ramesh Jain & Mrs. Kusum Jain | 965-2019 (13)                 |                               |
| 64      | O-202100384                       | Mr. Ramesh Jain & Mrs. Kusum Jain | 928-2019 (59)                 |                               |
| 65      | O-202100491                       | J. R. Vakil & Associates          | 942-2018 (28)                 |                               |
| 66      | O-202100516                       | Patil Balbheem S.                 | 1258-2019 (28)                |                               |
| 67      | O-202100538                       | Ramesh Jain                       | 907-2019-SUMMARY SUIT (28)    |                               |
| 68      | O-202100539                       | Ramesh Jain                       | 1081-2019-SUMMARY SUIT (28)   |                               |
| 69      | O-202100595                       | S. R. Page                        | 6336-2014 (1)                 |                               |
| 70      | O-202100601                       | Royee Mendowa                     | 2117-2011 (12)                |                               |